

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

(MP) CP 21 of 2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2020**

Name of the Company:

Ramnath Lifestyle Pvt Ltd
V/s
Ramnath Housing Pvt Ltd & Ors

Section:

241-242 of Co.Act,2013

ORDER

Learned PCS Mr. Vinit Nagar appeared for the Petitioner.

Issue notice to the Regional Director & Registrar of Companies. Petitioner is directed to serve the notice and file affidavit within two weeks.

Matter to appear for further consideration on 31.12.2020.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 26th day of November, 2020

Prakash

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**